

ITEM NO.29

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).43/2022

ASHWINI KUMAR UPADHYAY

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

WITH

W.P.(C) No. 87/2022 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 474/2022 (PIL-W)

IA No. 89699/2022 - EXEMPTION FROM FILING AFFIDAVIT

W.P.(C) No. 496/2022 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 383/2022 (PIL-W)  
(FOR ADMISSION)

W.P.(C) No. 121/2022 (PIL-W)  
(FOR ADMISSION)

Date : 24-08-2022 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE MS. JUSTICE HIMA KOHLI  
HON'BLE MR. JUSTICE C.T. RAVIKUMAR

Amicus Curiae(s) Mr. Kapil Sibal, Sr.Adv.  
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In WP(C)474/22

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For Respondent(s)/  
Intervenor

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Mr. Arvind Kumar Sharma, AOR

In I.A.No.116952/  
2022

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Mr. Aditya Dubey, Adv.

Mr. Prashant Bhushan, Adv.

Mr. Prabodh Kumar, Adv.

Mr. Mahfooz Ahsan Nazki, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Order reserved.

(SATISH KUMAR YADAV)  
DEPUTY REGISTRAR

(R.S. NARAYANAN)  
COURT MASTER (NSH)